

HIGH COURT OF DELHI AT NEW DELHI

No. 119/Estt/E-1/DHC

Date: 19.12.2022

NOTIFICATION

SUBJECT: ARRANGEMENT OF MENTIONING AND HEARING OF URGENT MATTERS DURING WINTER VACATION - 2022

1. It is hereby notified that Hon'ble the Chief Justice is pleased to nominate the following Hon'ble Judges for hearing urgent matters, if any, during ensuing Winter Vacation 2022:-

Sl. No.	NAME OF THE HON'BLE JUDGES	PERIOD	
		FROM	TO
1.	Hon'ble Mr. Justice Vibhu Bakhru Hon'ble Mr. Justice Amit Sharma	24.12.2022	26.12.2022
2.	Hon'ble Mr. Justice Sanjeev Sachdeva Hon'ble Mr. Justice Saurabh Banerjee	27.12.2022	29.12.2022
3.	Hon'ble Mr. Justice Najmi Waziri Hon'ble Mr. Justice Saurabh Banerjee	30.12.2022	01.01.2023
4.	Hon'ble Mr. Justice Sanjeev Narula Hon'ble Mr. Justice Amit Mahajan	02.01.2023	03.01.2023

2. Hon'ble the Chief Justice is further pleased to pass the following orders for being followed during the course of winter vacation:-
- The Hon'ble Judges will sit in Division Benches and also singly to hear urgent Civil and Criminal matters and such other matters as may be placed before them as per the schedule of dates given above.
 - Ordinarily the Hon'ble Judges will sit in Court on Monday, Wednesday and Friday and such other days as they may think fit at 10.30 A.M. The sitting may continue for the next succeeding day if matters fixed for any day are not finished on that day.
 - If one of the Hon'ble Judges is not available on any day for any unforeseen reason, the other Hon'ble Judge may sit alone subject to the condition that the Hon'ble Judge shall not dismiss the Division Bench matters.

BY ORDER

Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No. 22584-609/Estt./E-1/DHC


Dated: 19.12.2022

Copy forwarded for information & necessary action to :-

- The Secretary General, Supreme Court of India, New Delhi.
- The Registrar Generals of all the High Courts in India.
- The Secretary, Govt. of India, Ministry of Home Affairs, New Delhi.
- The Principal Secretary (Law, Justice & L.A), Govt. of N.C.T. of Delhi.
- The Secretary, Bar Council of India, New Delhi.
- The Secretary, Bar Council of Delhi, New Delhi.
- The Secretary, Supreme Court of India Bar Association, New Delhi.
- The Secretary, Delhi High Court Bar Association, New Delhi.
- All Principal District & Sessions Judges, Delhi.
- The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, Deen Dayal Upadhyay Marg, New Delhi.
- The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
- The Secretary, Delhi Bar Association, Tis Hazari, Delhi.
- The Secretary, Bar Association, New Delhi Courts, Patiala House, New Delhi.
- The Secretary, Bar Association, Karkardooma Courts, Shahdara, Delhi.
- The Secretary, Bar Association, Rohini Courts, Rohini, Delhi.

As directed, Nch fees etc. please be uploaded. *[Signature]*
19/12/2022
19-12-2022
19/12/2022
(P.A. Registrar IT)

16. The Secretary, Bar Association, Dwarka Courts, Dwarka, New Delhi.
17. The Secretary, Bar Association, Saket Courts, Saket, New Delhi.
18. Registrar-cum-Secretary to Hon'ble the Chief Justice.
19. All Registrars/OSDs/Coordinator (DIAC).
20. All Joint Registrars/Deputy Registrars/ Director (IT)/ Assistant Registrars/Deputy. Controller of Accounts/ Assistant Registrar (Library).
21. Joint Registrar (Registrar General Secretariat).
22. Private Secretaries to all Hon'ble Judges.
23. All Admn. Officers (Judicial) / Court Masters/ Branch In-charge/Librarian.
24. P.A. to Registrar (IT) with the request to arrange to upload the Notification on the website of this Court.
25. Copy to be displayed on the Notice Board.
26. Guard file.


(Vinal Kapoor)
Joint Registrar (Estt.-I)